

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4254
ANSWERED ON 18TH JULY, 2019

EXECUTION OF 'IN-PRINCIPLE' NHs

4254. SHRI MANISH TEWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of road projects across the country that have been designated as 'in principle' National Highways (NHs) by NHAI between 1st April, 2014 and 30th June, 2019, project-wise;
- (b) the difference/distinction between classification of roads declared as a NH and an in-principle NHs as defined by NHAI;
- (c) the total estimated cost of these road projects sanctioned as in-principle NHs during the said period; and
- (d) the time frame set by the Government for execution of all these projects and to transform these 'in-principle' NH projects into actual NHs?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Section 2 of the National Highways Act, 1956 inter-alia authorizes the Central Government to declare State roads as National Highways (NHs) through publication of notification in the Official Gazette.

The total length of such notified NHs have been enhanced from about 91,287 km as on 31.03.2014 to about 1,32,500 km at present.

The Ministry approved "In-Principle" declaration of about 71,898 km length of State roads as NHs since April, 2014 subject to outcome of their Detailed Project Reports (DPRs). The State/ Union Territories (UTs)-wise details of these are **annexed**.

Out of these, about 19,170 km length of State roads have been notified as NHs as per Section 2 of the National Highways Act, 1956.

The Ministry considers declaration of some State roads as NHs, through publication of notification in the Official Gazette as per Section 2 of the National Highways Act, 1956, from time to time based on requirement of connectivity, inter-se priority and availability of funds, etc. The same is also applicable for State Roads approved "In-Principle" as NHs.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 4254 ANSWERED ON 18.07.2019 ASKED BY SHRI MANISH TEWARI REGARDING EXECUTION OF 'IN-PRINCIPLE' NHs

State/UT-wise details of State roads approved "In-Principle" as National Highways (NHs) since April, 2014

Sr. No.	State/UT	Length in km
1	Andhra Pradesh	2,157
2	Arunachal Pradesh	513
3	Assam	1,836
4	Bihar	4,033
5	Chhattisgarh	2,467
6	Delhi	10
7	Goa	406
8	Gujarat	2,180
9	Haryana	1,035
10	Himachal Pradesh	4,549
11	Jammu & Kashmir	587
12	Jharkhand	2,686
13	Karnataka	6,609
14	Kerala	531
15	Madhya Pradesh	5,665
16	Maharashtra	14,140
17	Manipur	90
18	Meghalaya	325
19	Nagaland	806
20	Odisha	1,817
21	Punjab	1,169
22	Rajasthan	5,241
23	Sikkim	534
24	Tamil Nadu	1,333
25	Telangana	3,121
26	Tripura	212
27	Uttar Pradesh	6,374
28	Uttarakhand	728
29	West Bengal	608
30	Andaman & Nicobar Islands	136
	Total	71,898
